

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:998

ANSWERED ON:27.07.2015

Impact on Tourism by Coastal Regulation Zone Rules

Antony Shri Anto

Will the Minister of TOURISM be pleased to state:

- (a) whether the tourism development programmes in coastal States are badly affected by the Coastal Regulation Zone rules;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints in this regard; and
- (d) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)

(a) to (d): Some of the Coastal States/Union Territory Administrations have expressed concern over developing tourism infrastructure along the coast in the wake of existing Coastal Regulation Zone and have sought rationalization of the same. The Ministry of Tourism has referred the matter to Ministry of Environment, Forests & Climate Control.
